

DIVISION BENCH
COURT - II

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1100(KB)2018
IA(I.B.C)/600(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	SAHA & COMPANY VS APEEJAY TEA LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Operational Creditor
Mr. Patita Paban Bishwal, Adv.]

Ms. Shusna Santra, Adv.] For the Corporate Debtor

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **3rd May, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)